

**Revision of Model Standing Orders of 1971  
for Casual Labour in Government  
Undertakings**

1365. SHRI K. RAMAMURTHY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have formulated a common set of Model Standing Orders for all casual workmen in supersession of the Model Standing Orders for casual labour in Central Government Undertakings issued in November 1971; and

(b) if so, the details of the same and the reasons for failure to implement 1971 Model Standing Orders for Casual Labour ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : (a) No, Sir.

(b) The Model Standing Orders issued in November, 1971 by the Ministry of Labour for adoption and implementation by various Departmental Undertakings under the administrative control of the Ministries of Government of India are purely advisory in nature. The Ministry of Labour has, however, been pursuing the question of adoption and implementation of these Standing Orders by departmental undertakings of different Ministries. Detailed instructions have been issued by some of the Employing Ministries to the Departmental Undertakings under their control for implementation of the Model Standing Orders and the progress thereof is being continuously watched.

**Export of Pharmaceuticals**

1366. SHRI BANWARI LAL : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that the bulk of exports of pharmaceuticals, excluding medicinal castor oil, are accounted for by FERA drug companies;

(b) the names of the top ten exporters

of drugs in the past three years out of Indian and FERA drug companies; and

(c) the steps Government propose to take to encourage exports of pharmaceuticals by Indian companies ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) and (b) The information is being collected and will be laid on the Table of the House.

(c) The Government have already taken the following measures to encourage exports of pharmaceuticals :—

(i) The State Trading Corporation and the CHEMEXCIL have formed a consortium of reputed manufacturers of Drugs and Formulations for offering the best quality products and increasing exports.

(ii) Visits of Experts, organisation of promotional activities such as Audio Visual displays, exhibitions etc. are planned and organised to broaden their base, and acquaint more countries with the quality and range of India's pharmaceutical products. Special attention is being paid in this connection to the Third World Countries.

**Capacity utilization for production of Life saving by various sectors**

1367. SHRI R.P. DAS : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the capacity utilization of the public, private and transnational drug Companies for production of essential and life saving drug during the last three years;

(b) whether these Companies have been directed to devote more capacity for production of essential and life saving drugs than simple household remedies and Vitamin preparations in view of constant shortage of essential and life saving drugs for treatment of asthma, epilepsy and dysentery;

(c) whether the Public Sector Companies have been able to take the leadership role in regard to availability of essential and life saving drugs in abundance at reasonable prices to meet the health needs of the people;

(d) if so, the results thereof; and

(e) if not, the reasons therefor ?

**THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) :** (a) A large number of bulk drugs are produced in multi-purpose plants where actual capacity utilization depends on various factors like product-mix etc. Aggregate sector-wise capacity utilization is, therefore, difficult to work out.

(b) My Ministry monitors the availability of essential and life saving drugs. Shortage of drugs, wherever noticed occasionally, are mainly either of localised nature or of brand drugs for which other equivalents are available.

(c) to (e) Public Sector Drug Undertakings have been playing an important part in improving the availability of life saving drugs like Antibiotics, Sulpha Drugs, Anti T.B. Drugs, Anti Leprosy Drugs, Anti Hypertensive Drugs, Sera and vaccine.

#### **Production and Import of Drugs and Formulations**

1368. **SHRI TARIQ ANWAR :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the total production of drugs and formulations during the year 1983-84;

(b) the total imports of bulk drugs, formulations and intermediates, required for the production of bulk drugs during the year 1983-84;

(c) whether it is a fact that local production from basic stages has declined and imports of bulk drugs and drug intermediates have increased substantially as compared to the year 1982-83;

(d) whether it is also a fact that a number of companies licensed to produce bulk drugs are not producing but importing the same, if so, the names of the companies and the bulk drugs along with the source of import; and

(e) the steps taken by his Ministry to stop such illegal activities ?

**THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) :** (a) The estimated production of bulk drugs and formulations during the year 1983-84 is expected to be Rs. 345 crores and 1660 crores respectively.

(b) and (c) Details of import of bulk drugs, finished formulations and intermediates (including chemicals and solvents) during the year 1983-84 are as under :

	Import (in Rs.)
Bulk Drugs	123.6 crores
Finished formulations	3.43 crores
Intermediates (including chemicals and solvents)	33.67 crores

As compared to previous years, the import of drug intermediates including chemicals and solvents during 1983-84 has not increased substantially as a percentage of total indigenous bulk drugs production.

(d) and (e) This Ministry monitors the production of 86 bulk drugs in the organised sector. Implementation of industrial licence is being monitored. Import of various bulk drugs is governed as per the relevant provisions of the Import and Export Policy.

As and when irregularities in import are noticed, action is taken under the relevant provisions of law.

#### **Shortage of Pilocarpin Eye Drops and other Life Saving Drugs and Import of Drugs**

1369. **SHRI H.N. BAHUGUNA :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether attention of Government